GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1696

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

CHANGE OF NAME

1696.   SHRI M. MURALI MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government is considering the change of name of Rajahmundry as "Rajamahendravaram" as sent by the State Government of Andhra Pradesh (AP) with the request to issue Gazette Notification in this regard;

(b) if so, whether the Government/Ministry of Home has issued any gazette notification informing all the Ministries/Departments of Government of India/AP for information and use of new name of "Rajamahendravaram"; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) to (c) : The State Government of Andhra Pradesh vide letter dated 21.11.2016 forwarded a copy of Gazette Notification dated 01.01.2016 issued by them for changing the name of "Rajahmundry" city as "Rajamahendravaram" and requested this Ministry to change the said name in the records of Central Government. The Gazette Notification had been issued by the State Government of Andhra Pradesh without the prior approval of this Ministry. However, the proposal was considered by this Ministry for ex-post-facto approval in consultation with agencies concerned, as per guidelines issued by this Ministry for changing the name of villages, towns and railway stations. Thereafter, this Ministry issued 'no objection' to the

State Government for the same. Further, this Ministry requested the State Government to send copies of the said Gazette Notification to all the concerned Central agencies viz., Survey of India, Ministry of Science & Technology, Ministry of Railways and Department of Posts. The requisite Gazette Notification is issued by the concerned State Government in cases, where the name of a town or village is sought to be changed, with prior approval of Government of India.

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